

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**O.A.No.217/2008
Dated the 20th day of January, 2009.**

CORAM :

**HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Ms K.NOORJEHAN, ADMINISTRATIVE MEMBER**

Mumthaz Beegum P.
Library and Information Assistant,
Public Library, Kavaratti
Residing at : "SOHAR" House,
Near Kendriya Vidyalaya,
Union Territory of Lakshadweep,
Kavaratti – 682 555. ... Applicant

By Advocate Mr. TCG Swamy

V/s

- 1 Union of India represented by
The Secretary, Ministry of Home Affairs,
New Delhi.
- 2 The Administrator,
Union Territory of Lakshadweep,
Kavaratti
- 3 The Director,
Department of Art and Culture,
Union Territory of Lakshadweep,
Kavaratti ... Respondents

By Advocate Mr.S.Radhakrishnan (R 2&3)
Mr.TPM Ibrahim Khan SCGSC (R-1)

This application having been heard on 20th January, 2009, the Tribunal on the same day delivered the following

(ORDER)

Hon'ble Dr K.B.S.RAJAN, Judicial Member

By virtue of order dated 5.1.2009 issued by the respondents, the



prayer of the applicant has been met and no further grievance survive. The counsel for applicant submits that some time schedule may be framed for implementation of the order. We are confident that the order will be implemented within a short time.

With the above direction, the OA is disposed of. No costs.


(K. NOORJEHAN)
ADMINISTRATIVE MEMBER


(K.B.S. RAJAN)
JUDICIAL MEMBER

abp